

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)
APPEAL NO. 207 OF 2017

Dated: 17th May, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Sri Murralli M. Baaladev

.... Appellant(s)

Vs.

The Karnataka Renewable Energy Development Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

: Mr. Ujjal Banerjee
Mr. Akash Khurana

Counsel for the Respondent(s)

: Mr. Nithin Saravanan
Ms. Arunima Singh
Ms. Priyadarshini for R-1 & 2

ORDER

Learned counsel for both the parties submitted that pleadings are completed in this matter and the matter may kindly be listed for hearing.

List the matter for hearing on **03.07.2019.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

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